

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).42402/2017

(Arising out of impugned final judgment and order dated 25-07-2017 in WB No. 19612/1986 passed by the High Court of Judicature at Allahabad)

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

(WITH IA No.1733/2018-CONDONATION OF DELAY IN FILING and IA No.1734/2018-EXEMPTION FROM FILING O.T.)

Date : 15-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Atul Kumar, Adv.
 Mr. Harshit Sanwal, Adv.
 Mr. S. K. Verma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the petitioners, list the matter after ten weeks.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
COURT MASTER